

1	2	3
21.	Vinod Rai Prabhudas Mehta and Indu Kumar H. Mehta C/o Jain Enamel Works, Mandvi Chowk, Rajkot	41
22.	Kanaiyalal Govindji Datta Bharati, 2 Gaikwadi, Rajkot	25
23.	-do-	24
24.	Pravin Chabdra Mavjibhai Chotalal Shyam Bhuvan 33/35, Prahlal Plot, Rajkot	26
25.	N B. Rindanai, 35, Harihar Society, Kalawad Road, Rajkot	27
26.	-do-	19
27.	Navnitray Navalchand Shah, Sidhdharth S. Vardhaman Nagar, Palace Road, Rajkot	28
28.	Nitin Himatlal Mehta Dhupchawn, 6, Prahlad Plot, Rajkot	29
29.	-do-	30
30.	Bhogilal Chhotalal Doshi, 7/10, Bhaktinagar Station Plot, Rajkot	23
31.	Girish Jayantilal Doshi Behind Swastik Society Plot No. 22, Near Coach House, Jamnagar.	22
32.	Kamal C. Mehta, Dhebar Road, Municipal Chowk, Rajkot	21
33.	Mahendra Kantilal Rupani Kahannagar, 2nd Floor, B-Block, Near Panchnath, Rajkot,	18

CBI Raids to Unearth Bank Frauds

*729. SHRI B. V. DESAI ; Will the
Minister of FINANCE be pleased to state ;

a) whether it is a fact that the Central
Bureau of Investigation has launched country
wide searches to unearth bank frauds des-
cribed as startling in the country's banking
history ;

b) if so, whether the teams of CBI carried out simultaneous raids in almost all the big cities during the month of March, 1983 ;

c) if so, what were the places where such raids have been started ; and

d) total number of officials involved and action taken against those held responsible for bank frauds ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Central Bureau of Investigation has reported that it has not conducted any countrywide searches, though some raids have been conducted during the course of investigation of bank fraud cases registered on the basis of complaints/information.

(b) and (c) The Central Bureau of Investigation has reported that during the month of March 1983 simultaneous raids were conducted only at the following places :

- i) Gandhinagar, Gujarat ;
- ii) Ahmedabad, Gujarat ; and
- iii) Bombay.

d) According to the Central Bureau of Investigation, 10 bank officials and three State Government officials of Gujarat are allegedly involved in respect of the above three cases at this stage of investigation. The final action to be taken against officials involved would depend upon the findings of the Central Bureau of Investigation's report. In the meanwhile, the banks concerned have placed under suspension 14 officials in respect of the above three cases.

Tobacco Trade with China

*731. SHRI ARVIND NETAM : Will the Minister of COMMERCE be pleased to state :

(a) Whether Government have seen a news-item appearing in the "Business Standard" date 27 December, 1982 under the caption "Unfair practices hit tobacco trade with China" ;

(b) if so, the details of defaulting cases and defaulting exporters, the quantity originally ordered and inferior quantity exported ;

(c) how much foreign exchange has been withheld by China for export of inferior quality of tobacco ; and

(d) the action taken against the defaulters and efforts made to supply the tobacco of the contracted quality ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) and (c) As per information available with Tobacco Board, the following parties exported about 28,000 tonnes of tobacco to China against a contracted quantity of about 42,000 tonnes during 1981 :-

1. M/s. Maddi Lakshmiah & Co. (P) Ltd.
2. M/s. Maddi Vankataratnam & Co. (P) Ltd.
3. M/s. I.T.C. Ltd.
4. M/s. Sri Jayalakshmi Tobacco Co. Pvt. Ltd.
5. M/s. Sri Jayalakshmi Tobacco International.
6. M/s. Gogineni Tobacco.
7. M/s. Mittapalli Audinarayana & Co.

The claims raised against the Indian exporters for supply of alleged sub-standard quality tobacco is about US (\$) 7 million.